

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3625  
ANSWERED ON:13.02.2014  
SCRAPPING OF OLD VEHICLES  
Muttemwar Shri Vilas Baburao

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Society of Indian Automobile Manufacturers (SIAM) has demanded scrapping of those vehicles which have attained certain age;
- (b) if so, the basis on which it is to be decided to permit the vehicles to run for a certain period of time;
- (c) whether the auto industry is demanding scrapping of vehicle after a certain age with the purpose to create demand for new vehicles; and
- (d) if so, the reaction of the Government thereto?

**Answer**

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a) to (d): The Automotive Mission Plan (AMP) 2006-16 envisages modernisation of vehicle fleet. The primary objective is to reduce pollution by accelerating normal fleet turnover so that new, cleaner vehicles can be put into use.

As envisaged in AMP 2006-16, Society of Indian Automobile Manufacturers (SIAM) has submitted a proposal to Government for removal of vehicles from road after certain period of time wherein vehicle age is the main basis for removal of the vehicle from the road, so that old vehicles which contribute more to pollution and may not be as per the required safety standards, could be eventually off roaded. However, this would require an elaborate Inspection and Maintenance regime to carry out checks and inspection of the vehicles and certify their fitness, or otherwise. This would also entail creation of infrastructure and awareness among people for parting with their vehicles which have been so certified. At present, there are no specific regulations for retirement and scrapping of passenger vehicles.